

In India, the bureaucracy has taken still deeper roots. As we also smell, there is some difference between the regular RPF people and those who are coming from police services on deputation at senior level - IPS officers, etc. Naturally, these people, for better promotion prospects, etc. are opposed to such large-scale deputations at higher level and they want these posts to be filled up by way of promotion from among themselves. So, these senior officers have a hand in bringing in such restrictions. Therefore, the Government should reconsider this with an open mind.

In a democracy, things are changing. In some circumstances on certain understanding, we do something and later on we come to realise that the situation needs a review. There should be a review and there should not be any hesitation to do that.

I was saying it the other day also that in our property law, etc., there are provisions that even those who unauthorised occupy certain places for more than twelve years uninterrupted, individual private property by way of adverse possession, some sort of right or title flows even to such encroachers. Here, these people have got this benefit of association, etc. for more than ten-twelve years. So, in one stroke, this facility should not be snatched away from them and there should be an impartial dispassionate review or study with an open mind.

With these words, I conclude by saying that the Bill has two aspects. One is, as I told you, about delegation or vesting of powers. That is a very good provision and I welcome that. About the rest I would say that it needs greater and careful study or re consideration.

16.24 hrs

ONE-PERSON ONE-JOB NORM BILL*

By Shri Bhogardro Jha

[*English*]

SHRI BHOGENDRA JHA (Madhubani)
: Sir, I beg to move for leave to introduce a

Bill to ensure one-person one-job norm by providing employment or for means and resources for selfemployment to all adult citizens of the country.

MR. CRAIRMAN/ : The question is :

"That leave be granted to introduce a Bill to ensure one-person one-job norm by providing employment or for means and resources for selfemployment to all adult citizens of the country."

The motion was adopted.

SHRI BHOGENDRA JHA : I introduce the Bill.

26.24 1/2 hrs

PROMOTION AND MAINTENANCE OF COMMUNAL

AND CASTE HARMONY BILL*

By Shri Bhogendra Jha

[*English*]

SHRI BHOGENDRA JHA : Sir, I beg to move for leave to introduce a Bill to provide for the promotion, maintenance and strengthening of communal and caste harmony amongst the people of the country and for matters connected therewith.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill to provide for the promotion, maintenance and strengthening of communal and caste harmony amongst the people of the country and for matters connected therewith."

The motion was adopted

SHRI BHOGENMDRA JHA : I introduce the Bill.